

(1)

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**PRINCIPAL BENCH, DELHI**

O.A No. 213  
 XXXXX

1990

DATE OF DECISION 4-5-1990

Shri P.Jothimani

Petitioner

Shri I.M.Pandya

Advocate for the Petitioner (s)

Versus

Union of India & Ors.

Respondent

Shri J.D.Ajmera

Advocate for the Respondent(s)

CORAM .

The Hon'ble Mr. M.M.Singh

: Administrative Member

The Hon'ble Mr. N.R.Chandran

: Judicial Member

**JUDGMENT**

O.A/213/90

Shri P.Jothimani  
Scientist - SC, RAF/RSAG/RSA  
Space Application Centre,  
Jodhpur Tekra,  
Ahmedabad

: Applicant

Versus

1. Union of India  
Through:  
The Director,  
Space Application Centre,  
Jodhpur Tekra,  
Ahmedabad.
2. Shri C.K.Kutty,  
Administrative Officer,  
Advanced Date Processing,  
Research Institute,  
Plot No.6A, IDA, Jeedimetla,  
Hyderabad

: Respondents

Coram : Hon'ble Mr. M.M.Singh  
Hon'ble Mr. N.R.Chandran

: Administrative Member  
: Judicial Member

ORAL ORDER

Date: 4/5/1990

Per: Hon'ble Mr. N.R.Chandran

: Judicial Member

We have heard the learned counsel for the applicant and the learned counsel appearing for the first respondent. The grievance of the applicant is that he applied through proper channel to the second respondent for the post of Scientist-SD and

h The second respondent has also sent an offer of appointment. Despite this, the first respondent has not handed over the offer of appointment nor did the first respondent relieve the applicant to join. The learned counsel for the first respondent is not in a position even to say why no action has been taken at their end, though the telex message of sending the offer of appointment is dated 23.2.1990. Under the circumstances, we are directing the first respondent to either relieve the applicant within one week from to-day or give reasons in writing why the applicant cannot be relieved. If the first

: 3 :

respondent should refuse to relieve the applicant,  
it is open to the applicant to approach this Tribunal  
challenging the action. The application is ordered as  
above.

N.R.Chandran  
(N.R.Chandran)  
Judicial Member

M.M.Singh  
(M.M.Singh)  
Administrative Member

a.a.b.